

RAJYA SABHA

*Monday, the 3rd December, 1962/the
12th Agrahayana, 1884 (Saka)*

The House met at twelve of the clock, Mr. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

ANNUAL STATEMENT OF ACCOUNTS (1960-61) OF THE COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH AND AUDIT REPORT THEREON

THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): Sir, I beg to lay on the Table a copy of the Annual Statement of Accounts of the Council of Scientific and Industrial Research for the year 1960-61, to gether with the Audit Report thereon. [Placed in Library. See No. LT-621/62.]

THE DEFENCE OF INDIA (AMENDMENT) RULES, 1962

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Sir, I beg to lay on the Table a copy of the Ministry of Home Affairs Notification G.S.R. No. 1593, dated the 24th November, 1962, publishing the Defence of India (Amendment) Rules, 1962. [Placed in Library. See No. LT-623/62.]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): Sir, I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food):—

- (i) Notification G.S.R. No. 1548, dated the 20th November, 1962. [Placed in Library. See No. LT-618/62.]

- (ii) Notification G.S.R. No. 1549, dated the 20th November, 1962. [Placed in Library. See No. LT-619/62.]

- (iii) Notification G.S.R. No. 1561, dated the 16th November, 1962. [Placed in Library. See No. LT-620/62.]

MESSAGES FROM THE LOK SABHA

I. THE DEFENCE OF INDIA BILL, 1962

II. THE WORKMEN'S COMPENSATION (AMENDMENT) BILL, 1962

III. THE MULTI-UNIT CO-OPERATIVE SOCIETIES (AMENDMENT) BILL, 1962

SECRETARY: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

I

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Defence of India Bill, 1962, as passed by Lok Sabha at its sitting held on the 28th November, 1962."

II

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Workmen's Compensation (Amendment) Bill, 1962, as passed by Lok Sabha at its sitting held on the 30th November, 1962."

III

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Multi-Unit Co-operative Societies (Amendment) Bill, 1962, as passed by Lok Sabha at its sitting held on the 30th November, 1962."

Sir, I lay a copy of each of the Bills on the Table.